NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 403/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Welpure Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

11 Sinite Charles Advocat

With Sheta Margadlea Advocat

11 Sheta Margadlea Advocat

11 Sharad Uluray,

A \$100ide.

ORDER CSP 395/230-232/NCLT/MB/MAH/2017 CSP 403/230-232/NCLT/MB/MAH/2017

- Learned Representative from Petitioner side is present. Officer from the Office of the RD is present.
- Report from the RD office is awaited.
- Directed to file the report on or before 24.08.2017.
- Matter is listed for 01.09.2017.

Sd/-

Sd/-

Ravikumar Duraisamy Member (Technical) M.K. Shrawat Member (Judicial)

Dated: 26.07.2017.